



(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

2008

NIL

15) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:-

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	DEC-13 19400=00	9482=00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B.I. DEHRIDUN A/C NO- 31453386896 RS= 3596=00 S.B.I. BINARVIDHAN SHABNA A/C NO- 20015881313 RS= 155981=00	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N/A	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	SCORPIO LX B83 TEL 3345 REG NO- BRO1P13 YEAR- 2011 N/A COST VALU- 770557=00	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	DEC-13- 10 GM GOLD RS= 29000=00 (PERSONAL WEARING)	35 GM GOLD RS= 101500=00 SILVER- 200 GM RS= 10000=00	NIL	NIL	NIL

25000 Per Annum

(vii) Any other assets such as value of claims/interest	NIL	NIL	NIL	NIL	NIL
(ix) Gross Total value	Rs= 978534=00 120982=00		NIL	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) AT- PANITANKI Survey number(s) DNANTOLIA PO+PS- DEHRIONSONE Area (Total measurement in DIST- ROHTAS acres) 10, KATHA		NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	N/A	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	N/A	NIL	NIL	NIL	NIL
	Approximate Current market value Rs= 250,000=00		NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

Signature

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.)	AT- DANITANKI DHANTOLIA P-3+P-6- DEHRIONSONE DUT- ROHTAS	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1400	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	N/A	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	N/A	NIL	NIL	NIL	NIL
	Approximate Current market value	RS: 600000=00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	RS: 8,50,000=00	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

2000000000

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities DEC-13	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: PERSONAL					
	Dues to departments dealing with government accommodation SCORPIO BIHAR LEGASSEMBLY	LOAN RS=264000=00	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues RS: 264000=00	NIL	NIL	NIL	NIL	NIL

- (7) Details of profession or occupation:
 a. Self..... M.L.A
 b. Spouse ...HOUSEWIFE
- (8) My educational qualification is as under:
 MATRIC - HIGH SCHOOL DEHRI - 1983 (B.S.E.B. PATNA)
 B.A - J.L.N COLLEGE DEHRI - 1987
 L.L.B - ROHTAS VIDHI COLLEGE, SASARAM
 (MAGDH UNIVERSITY - BODH GAYA - 1995)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. SHYAM BIHARI RAM
2.	Full postal address	AT+PO- PANITANKI, DHANTOLIA DEHRI ROHTAS
3.	Number and Name of the constituency and state	207, CHENARI (SC) BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL UNITED
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N/A

(c) Total number of pending cases where the court (s) have taken cognizance		ONE				
5.	PART of SHYAM BIHARI RAM (BAPPR 68796)		Year for which last Income Tax Return filed		Total Income Slab	
(a) Candidate			2013-14 (F-Y)		RJ= 300000=00	
(b) Spouse:			N/A		N/A	
(c) Dependents			N/A		N/A	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	RJ= 978534=00	120982	NIL	NIL	NIL
B.	Immovable Asset	RJ= 850000=00	NIL	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	N/A	N/A	NIL	NIL	NIL
7.	Liabilities					
(i)	Government dues (Total)	ASSEMBLY DEH-3- RJ= 264000=00	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8.	Highest educational qualification: MATRIC- HIGH SCHOOL DEHRI- 1983 (PATNA) B.A - J. L. N COLLEGE DEHRI- 1987 (B.S.E.B.) L.L.B - RAHTA VIDYA COLLEGE- 1995					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.